NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.12.2017. AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CP No. 184 /241/HDB/2017		
NAME OF THE COMPANY	Prudential Sugar Corporation Ltd &Others		
NAME OF THE PETITIONER(S)	Chadalavada Krishna Murthy & Others		
NAME OF THE RESPONDENT(S)	Viod Kumar Baid & Prudential Sugar Corporation Ltd &Others		
UNDER SECTION	241		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. SHILPA representing on behalf of	counsel for	ouryacorporations en la surviva	/ /
Y SURYANARAYANA	R2,445	9849866556	\$4.
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Helind G. Sokkale for Respondent NOI	Respondentinos	ganso. Com 1898121112	<i>G</i> , 13.0°C

<u>ORDER</u>

Heard Ms.V.Priyanka, Learned CS for the Petitioner and Mr.C.Shilpa on behalf of Mr.Y.Suryanarayana (R2,R4&R5), Mr.N.Madhusudan on behalf of Milind G Gokhale, Learned Counsel for the Respondent No.1

At the request of both the counsels, case is posted to 23.01.2018.

Member (T)

Member (J)

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